

**GOVERNMENT OF INDIA  
MINISTRY OF LAW AND JUSTICE  
DEPARTMENT OF LEGAL AFFAIRS**

\*\*\*\*\*

**LOK SABHA  
UNSTARRED QUESTION NO. 1796  
TO BE ANSWERED ON FRIDAY, THE 11<sup>th</sup> FEBRUARY, 2022**

**CONSTITUTION AMENDMENT BILL**

**1796. SHRI MAGUNTA SREENIVASULU REDDY:**

Will the Minister of Law and Justice be pleased to state:

- (a) whether the Government is planning to bring Constitution Amendment Bill to amend the Constitution to increase the total number of Ministers in Council of Ministers to facilitate good governance in the country;
- (b) if so, the details thereof and if not, the reasons for the same; and
- (c) whether it is a fact that there is a need to increase the total number of Ministers in Council of Ministers considering the growth in population exponentially in comparison to time when the constitutional Article was last amended?

**ANSWER**

**MINISTER OF LAW AND JUSTICE  
(SHRI KIREN RIJJU)**

(a) to (c): Presently, there is no proposal to bring Constitution Amendment Bill to increase the total number of Ministers in the Council of Ministers.